

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 846/2023 In IA 1013/2020 IA 1332/2024 IA 1578/2024
In C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024

NAME OF THE PARTIES: IA 846/2023 Black Box Limited
Eairlier Know as Acg Networks Limited
Vs. Mr. Abhijit Guhathakurta
Liquidator of Epc Construction (India)
Limited

IA 1578/2024 M/S Sathyam
Construction Vs. IDBI Bank Ltd.

IN THE MATTER OF
IDBI Bank Limited.

V/s

EPC Constructions India Limited

Section: 7, Sec 60(5) Sec 49(2) Sec 42 Rule 11 of NCLT, 2016, Sec
60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 846/2023 in IA No. 1013/2020:- Adv. Dhruv Dewan, Adv. Tabrez Malawat and Adv. Sourajit Sarkar appeared for the Applicant. Adv. Nalin Kohli a/w Adv. Aditya Singh, Adv. Shriraj Khambete, Adv. Naman Jain appeared for the Respondent. At the request of the parties, list the matter on **03.05.2024** for hearing.

IA No. 1332/2024 and IA No. 1578/2024:- Adv. Deepak Khosla appeared for the Applicant. Ld. Sr. Adv. Gaurav Joshi a/w Adv. Aditya Singh and Adv. Shriraj Khambete appeared for the Liquidator.

Ld. Sr. Adv. Prateek Seksaria a/w Devesh Juvekar and Chintan Gandhi appeared for the Respondent No. 5 to 13. Partly heard the submission of the Counsel for the Applicant. At the request of the parties, list the matter on **17.04.2024 at 2:30 PM** for further hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

16.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)